



GUIDELINES & INSTRUCTIONS
TEA (DISTRIBUTION & EXPORT) CONTROL ORDER, 2005
PERMANENT EXPORTER LICENCE

Applicant(s) shall apply for License to the Licensing Authority through Board's online egiccs portal i.e. <http://egiccs.teaboard.gov.in/>.

Applicant(s) are requested to go through the Guidelines/Instructions before submitting their application complete in all respects with all requisite documents/information.

The below mentioned each document should be self-attested with the seal of the company:

1. Application Form 'A' duly filled in and signed along with date and seal of the Proprietor/Director/ Partner as the case may be.
2. Copy of Original Importer & Exporter Code (IEC) issued by DGFT duly attested with seal of the Company and matching with the address given in the application form 'A'.
3. Application fee to be paid through online portal.

Sd/-
Controller of Licensing
Tea Board